

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/133(KB)2023  
IA(COMPANIES.ACT)/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SUNITA AGARWAL VS DIPTENDU EXIM PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance VC and Physical (Hybrid) Mode**

Mr. Shaunak Ghosh, Adv. ] For the Petitioners  
Ms. Saheli Sen, Adv. ]  
Mr. Rajib Mullick, Adv. ]  
Ms. Shreyashi Maity, Adv. ]

Ms. Swapna Choubey, Adv. ] For the Respondents  
Mr. M.R. Goenka, PCS. ]

**ORDER**

1. Ld. Counsel for the petitioners present.
2. IA(COMPANIES.ACT)/57(KB)2024
  - a) Notice. Notice accepted by Respondents. Two weeks' time is allowed to file objections, if any, by the Respondents.
  - b) Post this IA thereafter on **02.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**